GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO.: 1004 (To be answered on the 21st December 2017)

Development of Airports in Jharkhand

1004. DR. RAVINDRA KUMAR RAY

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) whether the boundary walls of the Giridih airport in Jharkhand are in a dilapidated condition and at some places the walls have broken down allowing stray animals easy access to the inner parts of the airport and if so, the details thereof;
- (b) whether the Government has prepared any action plan to renovate the Giridih airport and if so, the details thereof and if not, the reasons therefor; and
- (c) the corrective steps taken by the Government in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रात्य में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (c): Giridih Airport belongs to the State Government of Jharkhand and it is for the State Government to take necessary action for its maintenance. The details relating to the condition of the airport are not available with the Airports Authority of India (AAI). However, the Government of Jharkhand has requested AAI to assess the feasibility of development of Giridih Airport for RCS (Regional Connectivity Scheme) operations and AAI has informed the Government of Jharkhand on the requirements like the requisite documents and fees for carrying out the site inspection / pre-feasibility study of the Airport.